

No. J-11017/3/2026-Judicial/ E.176337

Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 05th February, 2026

ORDER

The President is pleased to engage following advocates for conducting Central Government litigations before the Gauhati High Court (PB) at Guwahati, with effect from the date of this order, for a period of three years or until further orders, whichever is earlier:

THE GAUHATI HIGH COURT (PB) AT GUWAHATI

Sl.No.	Name of Advocate	Contact Details	Enrolment No.
Central Government Counsel			
1.	Sumanth Kakati	H. NO. 18, Suraj Nagar, Tribeni Park, Six Mile, Guwahati -22, Assam Mob: 7099066990 Email: sumanthkakati@gmail.com	468/2014
2.	Bipul Sarmah	Maliagaon 3No. Gate, P.O-Maligaon, Guwahati-11, Dist. Kamrup (M), Assam Mob: 9864012496 Email: bipulsarmah11@gmail.com	348/1991

3. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 12011/6/2025-Judl./E.158060 dated 05.02.2026 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 and OM No. J-12/7/2025-Judicial dated 11.08.2025. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Madhab Charan Prusty)
Sr. Government Advocate

Copy through email to:

1. PS to MoS (IC) L&J.
2. PSO to Law Secretary/AS/JS in Main Secretariat of Department of Legal Affairs.
3. The Incharge, Branch Secretariat at Kolkata.
4. Dy.SGI, Gauhati High Court (PB) at Guwahati.
5. The Registrar, High Court (PB) at Guwahati.
6. The Pay and Account Office, Department of Legal Affairs.
7. To be uploaded on the website of this Department i.e., www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all order.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Spare copies.



5/2/26

(Ramesh Kairamkonda)
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